

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 601 OF 2025**

IN THE MATTER OF:

Dev Karan **....PETITIONER**
Deputy Conservator of Forests (North Division) & Ors. **....RESPONDENT**

MEMO OF PARTIES (As per order dated 08.12.2025)

Dev Karan **....PETITIONER**

VERSUS

- 1.** Deputy Conservator of Forests (North Division), New Delhi
Mahatma Gandhi Institute for Combating Climate Change Alipur,
Bakhthawarpur Road, New Delhi-110036
Email: dcfnorth.gnctd@gov.in (Respondent No.1)
- 2.** Delhi Development Authority
Through the Vice Chairman,
Vikas Sadan, INA, New Delhi-110023
Email: vcdda@dda.org.in (Respondent No.2)
- 3.** Deputy Commissioner of Police (DCP), West
First Floor, DCP Office Complex, Janak Puri, New Delhi-110058
Email: dcp.west@delhipolice.gov.in
adcp1.west@delhipolice.gov.in (Respondent No.3)
- 4.** Delhi Pollution Control Committee
Through the Member Secretary,
4th Floor, ISBT Building, Kashmere Gate, Delhi – 110006
Email: msdpcc@nic.in (Respondent No.4)